

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD
O.A.NO. 408/92.

Date of Order: 4-5-92.

31

Between:

Ch. Rameshbabu

.. Applicant.

and

1. The Superintendent of Post Offices, Warangal Division, Warangal.
2. Director of Postal Services, Hyderabad Region, Hyderabad.

.. Respondents.

For the Applicant: Mr. S. Ramakrishna Rao, Advocate

For the Respondents: Mr. V. Rajeswar Rao, Advocate for Mr. N.V. Ramana, Addl. CGSC.

CORAM:

THE HON'BLE MR. R. BALASUBRAMANIAN : MEMBER (ADMN)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY : MEMBER (JUDL)

Orders of the Divisional Bench dictated by Hon'ble
Sri R. Balasubramanian & Member (Admn)

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This application is filed by Sri Ch. Ramesh Babu aggrieved by the impugned order dt. 30-4-92, by which he is sought to be replaced by another candidate. It is the case of Sri S. Ramakrishna Rao, learned counsel for the applicant that the applicant was already selected on regular basis and his replacement is illegal. We have heard Sri V. Rajeshwar Rao, on behalf of Sri N.V. Ramana, learned counsel for the Respondents. We find from the appointment order at Annexure-II to the application dt. 20-2-92 that the selection of the applicant is only provisional. However it is seen from that order that even the provisional candidate has been asked to report for Theoretical Training, which is normally adopted in the case of the regular selectees. Under these circumstances we direct:-

- a) the applicant to make representation against his replacement to the concerned authorities on or before 11-5-92; but not thereafter.
- b) if such a representation is received on or before 11-5-92 from the applicant, the Respondents shall pass final orders on the representation as early as they can.

2. Till the final orders are passed by the Respondents on the applicant's representation, status quo as of date shall be maintained. The application is disposed of thus at the time of admission itself with no order as to costs. The applicant is however at liberty to approach this Tribunal if he is aggrieved by the final orders of the Respondents.

475
Deputy Registrar

To

1. The Superintendent of Post Offices, Warangal Division, Warangal.
2. The Director of Postal Services, Hyderabad Region, Hyderabad.
3. One copy to Mr. S. Ramakrishna Rao, Advocate, CAT.Hyd.
4. One copy to Mr. N.V. Ramana, Addl. CGSC.CAT.Hyd.
5. One spare copy.

pvm